

Annexure-3														
Name of the Corporate Debtor: Goodluck Carbon Private Limited					Date of commencement of CIRP: 18.10.2024				List of creditors as on: 31.10.2025					
Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Punjab National Bank	04.11.2024	1,54,91,01,972.33	1,54,91,01,972.33	Secured	1,16,71,67,546.49			36.42%					
2	Canara Bank	1.11.2024	1,09,92,90,924.06	94,99,00,244.31	secured	71,00,92,289.49			22.33%				14,93,90,679.74	
3	Bank of Baroda	06.11.2024	95,05,69,967.05	95,05,69,967.05	Secured	67,62,57,259.98			22.35%					
4	Uco Bank	04.11.2024	42,63,40,188.46	42,63,40,188.46	secured	30,63,40,188.46			10.02%					
5	Punjab Sindh Bank	16.09.2025	37,72,66,548.27	37,72,66,548.27	secured	28,82,43,112.82			8.87%					
	TOTAL		4,40,25,69,600.17	4,25,31,78,920.42		3,14,81,00,397.24			100%				14,93,90,679.74	